

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 57

CA 65/2024, CA 93/2024, CA 19/2024,
CA 117/2024 and CA 118/2024 IN CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.06.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE**
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Rule 11 of NCLT, Section 241- 242

ORDER

CA 65/2024, CA 19/2024, CA 117/2024 and CA 118/2024-

1. Ld. Counsel wants file the written submission.

CA 93/2024-

1. Adv. Pulkit Sharma for the Applicant is present.
2. The Applicants have submitted their written submission and other relevant material. The Union of India seeks some further time, two days' time is granted.
3. List this matter on **21.06.2024** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Neeraj

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)